

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 319**

IA-1408/2024, IA-2489/2021, IA-5815/2021, IA-1005/2022, IA-5320/2022,  
IA-6708/2023, IA-3019/2023, IA-4306/2022, IA-4308/2022, IA-4309/2022,  
IA-2721/2022, IA-2248/2022, IA-2920/2021, IA-3169/2021, IA-4629/2021,  
IA-4791/2023, IA-6355/2022, IA-2474/2022, IA-609/2022, IA-991/2022, IA-  
1009/2022, IA-599/2024, IA-77/2024, IA-89/2024

**In**  
**IB-1768(ND)/2018**

**IN THE MATTER OF:**

Sanjay Malik & Ors.

.... Petitioner/Applicant

Vs.

Celestial Estate Pvt. Ltd.

.... Respondent

**Order under Section 7 of the Insolvency and Bankruptcy Code, 2016.**

**Order delivered on 26.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For Applicant : Mr. Neeraj Sharma, Ms. Meghna Verma, Mr. Hitesh  
Kumar, Ms Swaralipi Deb Roy, Mr. Gautam Kumar  
Advs.

For the E.RP : Mr. Vivek Parti Adv.

For the M.C. : Mr. R.K. Gupta Adv.

**ORDER**

List the matter **on 16.05.2024.**

-Sd-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

-Sd-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**